

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1935
ANSWERED ON:13.12.2004
KANHAR MULTIPURPOSE IRRIGATION PROJECT
Dubey Shri Chandra Shekhar

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether work on Kanhar multipurpose irrigation project of Jharkhand and Chhattisgarh could not be started due to lack of unanimity among the States concerned;
- (b) if so, whether the Government proposes to intervene and resolve the matter; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (c) The modified Detailed Project Report on Kanhar Reservoir Project was received in Central Water Commission during November, 1998 from Government of Bihar (now Jharkhand) for appraisal. The Government of Madhya Pradesh (now Chhattisgarh) has not given their concurrence for submergence coming under the project in their territory. The State Government has been advised to pursue the matter with Government of Madhya Pradesh (now Chhattisgarh) as well as Ministry of Coal.